

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4596
ANSWERED ON:22.04.2002
NATIONAL ADVISORY COUNCIL ON LABOUR COOPERATIVES
ANANDRAO ADSUL

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Advisory Council on labour cooperatives has recommended for income-tax exemption to the labour cooperatives in the country;
- (b) the details of the other recommendations made by the council;
- (c) whether the Government are actively considering to implement the recommendations; and
- (d) if so, the time by which the same are likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): Besides exemption of labour and forest cooperatives societies from income tax exemption, the Council also recommended

- (i) exemption from levy of sales tax
- (ii) work allotment to the forest and railway worker's labour cooperatives
- (iii) amendment in NCDC Act to cover labour cooperatives
- (iv) enhancement of budget allocation for skill development programme among others.

(c) & (d): This Department has taken up the matter of implementation of the recommendations with the concerned agencies/Ministries/State Governments etc. Since the recommendations are to be implemented by the State Governments and member of other agencies, the time frame for the implementation can not be specified at this stage.